

out that some Indians had been injured by unprovoked Pakistani firing into Tripura village; and

(c) if so, the reaction of the Pakistan Government?

**VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH):** (a) and (b). In a note delivered to the Pakistan High Commission on April 15, 1971, a protest was lodged against unprovoked and aggressive activities by Pakistan's Armed Forces along the Indo-East Bengal border. This note also referred to Pakistan's unprovoked firing into Tripura village in which some Indian nationals had been injured and asked the Pakistani Government to issue instructions to her armed forces to stop immediately such aggressive activities.

(c) In reply, Pakistan has denied that there had been any firing into Indian territory by the armed forces of Pakistan.

**Closing of Pakistan Deputy High Commission's Office at Calcutta and Indian Deputy High Commission's Office at Dacca**

40. **SHRI P. GANGADEB :**  
**SHRI NIHAR LASKAR :**

Will the **VIDESH MANTRI** be pleased to state :

(a) whether Pakistan Government has withdrawn and closed down its Deputy High Commission's office in Calcutta and has asked India to close down its Mission's Office in Dacca; and

(b) if so, the reaction of Government there to?

**VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRA PAL SINGH):** (a) Yes, Sir.

(b) Government deplors the unjustified closure of India's Mission in Dacca.

**Revision of Refinery Agreements with Foreign Oil Companies**

41. **SHRI D. K. PANDA**  
**SHRI CHANDRAPPA :**  
**SHRI BHOGENDRA JHA :**

Will the **PETROLEUM AUR RASAYAN MANTRI** be pleased to state :

(a) whether Government have made any proposals to the foreign oil companies regarding the revision of the existing oil refinery agreement;

(b) if so, the details thereof; and

(c) the reaction of the Companies there to?

**PETROLEUM AUR RASAYAN MANTRI (SHRI P. C. SETHI) :** (a) to (c). Informal discussions with the foreign oil companies have taken place in regard to the revision of refinery agreement to bring them into line with existing policies in the changed circumstances, since the time they were concluded. These discussions are at a purely exploratory stage at present and it would not be in the public interest to detail them.

**Expansion of Soda Ash Plants**

42. **SHRI D. K. PANDA :** Will the **PETROLEUM AUR RASAYAN MANTRI** be pleased to state :

(a) whether Government are not taking up the expansion of existing Soda Ash Plants;

(b) whether it will have an effect on the existing acute shortage of soda-ash in the country; and

(c) whether there is a gap of 60,000 tonnes between the demand and indigenous production?

**PETROLEUM AUR RASAYAN MANTRALAYA MEN UP-MANTRI (SHRI DALBIR SINGH) :** (a) Of the existing four units, one unit has already been granted an industrial licence for effecting substantial expansion from 216,000 tonnes per annum to 360,000 tonnes per annum and another unit